

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
28-03-2024 AT 10:30 AM**

**CP No. 61/241/HDB/2021
AND
IA(CA) 136/2023 in CP No. 61/241/HDB/2021
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

Buchi Babu Adagadda

...Petitioner

AND

Vrinda Technologies Pvt Ltd

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP No. 61/241/HDB/2021

Learned Counsel Mr Kalyan Chakravarthy, for petitioner

Learned Counsel Mr Y Suryanarayana along with Learned PCS Ms Devangi, for Respondent present physically.

Matter passed over for hearing.

Matter called again. Heard learned counsel for the company petitioner in part and for continuation, matter adjourned to 02.05.2024, along with IA (CA) 136/2023.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**